

**INDIAN NATIONAL COMMITTEE ON TYPE CULTURES OF MICRO-ORGANISMS**

277. **Shri P. N. Rajabhoj:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the main activities and the number of meetings held by the Indian National Committee on Type Cultures of Micro-Organisms since it was reconstituted in 1954;

(b) whether any report has been submitted by them to Government; and

(c) if so, whether a copy thereof will be laid on the Table of the House?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) No meeting of the Indian National Committee on Type-culture of Micro-Organisms has been held since it was reconstituted. Dr. M. Damodaran, Deputy Director, National Chemical Laboratory, Poona, Convenor of the Committee, has collected information on developments in Industrial Microbiology in India from various Government and University Laboratories and Industrial concerns for the preparation of a Report on the subject by the British Commonwealth Scientific Organisation. The information obtained is being summarised by him for transmission to the British Commonwealth Scientific Organisation.

(b) No, Sir.

(c) Does not arise.

**CANTONMENT BOARDS**

278. **Dr. Satyawadi:** Will the Minister of Defence be pleased to lay on the Table a statement showing the facilities given to the sanitary workers employed by the various Cantonment Boards by way of weekly rest, leave, provident fund etc.; and the monthly wages paid by every Board to them?

**The Deputy Minister of Defence (Sardar Manghata):** The information is being obtained from all the Can-

tonment Boards and will be placed on the Table of the House in due course.

**FELLOWSHIP IN SOCIAL WELFARE**

279. **Shri Thimmaiah:** Will the Minister of Education be pleased to state:

(a) whether applications have been invited for selecting candidates for the award of U.N.O. Scholarship for fellowship in Social Welfare for the year 1955;

(b) If so, when;

(c) what is the last date for receiving applications;

(d) how many candidates will be selected; and

(e) when the selections will be made?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Aazad):** (a) Yes.

(b) On the 4th September, 1954.

(c) 15th October, 1954.

(d) Probably five candidates.

(e) Final selections rest with the U.N.O. Awards are notified after finalisation of study programmes of the selected candidates in the host countries abroad.

**SETTLEMENT IN ANDAMANS**

280. **Shri S. C. Samanta:** Will the Minister of Home Affairs be pleased to state:

(a) the names of parts of the Andaman and Nicobar Islands to which a batch of more than four hundred refugee families is proposed to be sent in the near future;

(b) whether besides agriculturist families, fishermen's families are to be sent this time; and

(c) what are the reactions of the delegation of the West Bengal Government which recently visited the groups of Andaman Islands in this connection?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) The bulk of

the families to be taken from West Bengal this year will be settled in the Middle Andaman, but a small number might be settled in the North Andaman and other areas which are being cleared for settlement.

(b) No.

(c) The Government of India have not received any report from the delegation.

#### SMUGGLING OF FOREIGN LIQUOR

281. **Shri Raghunath Singh:** Will the Minister of Finance be pleased to state how many cases of smuggling of foreign liquor were intercepted by the customs authorities during 1954?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** The number of cases of seizure by the Customs authorities of foreign liquor during the year 1954 was 309.

#### ESPIONAGE

282. **Chaudhri Muhammed Shaffee:** Will the Minister of Home Affairs be pleased to state the number of persons who were detained or arrested during the year 1954, on charges of espionage and the names of the countries involved?

**The Deputy Minister of Home Affairs (Shri Datar):** Government do not consider it would be in the public interest to answer this question.

#### SMUGGLING

283. **Chaudhri Muhammed Shaffee:** Will the Minister of Finance be pleased to state:

(a) the total value of goods smuggled and confiscated in India during the year 1954;

(b) the nature of the punishment awarded to the smugglers; and

(c) the particulars of the customs officials who were found to be in league with the smugglers and the action taken against them?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):**  
(a) The total value of smuggled goods seized and confiscated in India during

the year 1954, was respectively, Rs. 107 lakhs and Rs. 136 lakhs, approximately.

(b) Goods were confiscated with or without option to pay a fine in lieu of confiscation. In some cases personal penalties were imposed in addition to the confiscation. In serious cases where the value of the goods was high and where the offence was of a deliberate nature, prosecutions were launched in the courts of law.

(c) A statement containing the required information is placed on the Table of the Sabha. [See Appendix VI, annexure No. 27.]

#### THE PRESS (OBJECTIONABLE MATTER) ACT

284. **Chaudhri Muhammed Shaffee:** Will the Minister of Home Affairs be pleased to state:

(a) the number of the cases in which action was taken under the Press (Objectionable Matter) Act, in Delhi State between April, 1952 and the 31st January, 1955;

(b) the names of the newspapers and books against which action was taken during the above-mentioned period; and

(c) the number of prosecutions launched against the offenders and the results thereof?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) to (c). I lay on the Table of the House a statement giving the required information. [See Appendix VI, annexure No. 28.]

#### LECTURE TOURS BY PROFESSORS

285. **Ch. Raghubir Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have arranged for lecture tours by professors within and outside the country;

(b) if so, whether the selection of the professors has been made in this regard; and

(c) the expenditure likely to be incurred thereon?